NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

25. IA(C.A.)/ 23(MB)2024
IN
CP/116(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Avidhrt INC
Vs
Avidhrt India Pvt Ltd

Section 271- 273 of Companies Act, 2013

ORDER

1. CS Priyanka Jain for the Applicant/Liquidator present through virtual mode.

   IA(CA)/23/2024

2. The Registry as well as Applicant is directed to issue notice to the Respondent intimating the next date of hearing and place on record tracking report alongwith notice before the next date of hearing.
3. Post this matter on **19.09.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)